

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NOTIFICATION NO. 47

Dated: Guwahati, the 18th June, 2022

In view of the recent surge of Covid-19 cases and in order to ensure preventive course within the premises of the Principal Seat of the Gauhati High Court, its Outlying Benches and the Courts subordinate to it, the Gauhati High Court has been pleased to issue the following guidelines to be strictly followed:

1. Avoid over-crowding. Maintain social distance of minimum 6 (six) feet.
2. Compulsory wearing of face-masks within the premises.
3. Frequent use of hand sanitizer/ hand-wash.

This order will come into force with immediate effect.

By order,

Sd/- Gautam Baruah
REGISTRAR GENERAL

Memo No. HC. III - 06/2020/ 2086 /G dated Guwahati, the 18th June, 2022.

Copy to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun. *They are requested to forward this notification amongst the respective District/ Subordinate Courts within their jurisdiction.*
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
6. The District & Sessions Judge, Bajali\ Baksa\ Barpeta\ Biswanath Bongaigaon\ Cachar\ Charaideo\ Chirang\ Darrang\ Dhemaji\ Dhubri\ Dibrugarh\ Dima Hasao\ Goalpara\ Golaghat\ Hailakandi\ Hojai\ Jorhat\ Kamrup(M)\ Kamrup\ Karimganj\ Karbi Anglong\ Kokrajhar\ Lakhimpur\ Majuli\ Morigaon\ Nagaon\ Nalbari\ Sivasagar\ Sonitpur \ Tinsukia\ Udalguri\ South Salmara-Mankachar, Assam.
7. The Principal Judge, Family Court, Barpeta / Cachar / Dhubri / Kamrup (M) – I, II & III / Nalbari, Assam.
8. The Member, MACT, Barpeta / Cachar / Dhubri / Goalpara / Kamrup (M) – I, II & III / Nagaon / Nalbari / Sonitpur / Kamrup (Amingaon), Assam.
9. The Special Judge-cum-Judge, Designated Court, Assam.
10. The Special Judge, Assam.

(Contd..)

11. The Special Judge, CBI, Assam.
12. The Special Judge, CBI, Assam, Addl. CBI Court No. 1, 2 & 3, Guwahati.
13. The Presiding Officer, Labour Court / Industrial Tribunal, Kamrup (M), Guwahati / Dibrugarh, Assam.
14. The Presiding Officer, Industrial Tribunal, Cachar, Assam.
15. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
16. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
17. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
18. The President/ Secretary, All Assam Lawyers' Association, Guwahati.
19. The President/ Secretary, Lawyers' Association, Guwahati.
20. The Director, Law Research Institute, Gauhati High Court, Guwahati.
21. The Joint Registrar (_____), Gauhati High Court, Guwahati.
22. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
23. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
24. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
25. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
26. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati.
27. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
28. The Court Manager, Gauhati High Court, Guwahati.
29. The Chief Security Officer, Gauhati High Court, Guwahati.
30. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
31. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
32. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
33. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
34. The Gauhati High Court Notice Board, (Old Block & New Block).


REGISTRAR GENERAL